

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated :22nd October, 2024

No. 1011A : On being relieved of his present assignments, the services of Sri Rakesh Kumar Singh-I, Principal District & Sessions Judge, Siwan are placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Chairman, Commercial Taxes Tribunal, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

**Sd/- P.K.Malik
Registrar General**

Memo No..... / Dated, Patna theOctober, 2024

Copy forwarded to Sri Rakesh Kumar Singh-I Principal District & Sessions Judge, Siwan with a direction to make over charge of his office, immediately on receipt of the notification of General Administration Department, Govt. of Bihar, Patna, placing his services at the disposal of Commercial Taxes Department, Government of Bihar, Patna as also the notification of Commercial Taxes Department, Government of Bihar, Patna appointing him as Chairman, Commercial Taxes Tribunal, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- P.K.Malik

Registrar General

**Memo No. 81678 - 81693..... / Dated, Patna the 22nd October, 2024
XIX-87-2021**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 16947 dated 19.10.2024 / Commercial Taxes Commissioner-cum-Principal Secretary, Commercial Taxes Department, Government of Bihar, Patna / Principal Secretary, Finance Department, Government of Bihar, Patna / Secretary Commercial Taxes, Tribunal, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar, I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / S.O. I/C Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General